

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Review Petition (Crl.) No. 626/2002 in Crl.A.No. 761/2001

DHARMENDRA SINGH @ DHARU SINGH

Petitioner (s)

VERSUS

STATE OF BIHAR

Respondent (s)

(With Appln(s). for stay of execution of sentence of death and
appln. for hearing in open Court)

Date : 05/08/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.B. SHAH
HON'BLE MR. JUSTICE B.N. AGRAWAL
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For the Petitioner (s)

Mr.U.R. Lalit,Sr.Adv.,
Mr.A.Sharan,Sr.Adv.,
Mrs.Madhu Sharan,adv., Mr.Amit Kumar,Adv.,
Mr.Samir Ali Khan,Advs. Mr.Amit Anand
Tiwari,Adv.Mr.Ashish Tiwari, and
Mr.Irshad Ahmad,Adv.

For the Respondent (s)

Mr. H.L. Aggarwal,Sr.Adv.,
Mr.Kumar Rajesh Singh,Adv.,
Mr.B.B. Singh,Adv.

UPON hearing counsel, the Court made the following

O R D E R

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After hearing the learned counsel for the
petitioner the Court reserved its verdict.

.SP1

(Vijay Kumar Sharma)
Court Master

(Janki Bhatia)
Court Master